

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

THIRTY-EIGHTH REPORT

(Presented on 29-7-1987)

The Business Advisory Committee held a sitting on Tuesday, the 28th July, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Coconut Development Board (Amendment) Bill, 1987, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (2) The Payment of Gratuity (Amendment) Bill, 1987, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (3) The Constitution (Fifty-sixth Amendment) Bill, 1987.
(Consideration and passing) | 2 hours |
| (4) Discussion on the Resolution seeking disapproval of the Terrorist and Disruptive Activities (Prevention) Ordinance, 1987. | } 3 hours |
| (5) The Terrorist and Disruptive Activities (Prevention) Bill, 1987 (To replace Ordinance)
(Consideration and passing) | |
| (6) Discussion on the Resolution seeking disapproval of the National Security (Amendment) Ordinance, 1987. | } 3 hours |
| (7) The National Security (Amendment) Bill, 1987 (To replace Ordinance).
(Consideration and passing) | |
| (8) Discussion on the Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1987. | } 2 hours |
| (9) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1987 (To replace Ordinance).
(Consideration and passing) | |

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held on dates to be decided by the Speaker:—

- (i) Statement to be made by the Minister of Agriculture regarding drought situation in the Country.
- (ii) Communal disturbances in various parts of the country.

NEW DELHI;
July 28, 1987
Sravana 6, 1909 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.